

Declaration of Assets and Liabilities

Year-2025-26

I, **Kripa Sankar Pal** S/o of Late Prem Sankar Pal aged **56** Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Assistant Section Officer** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

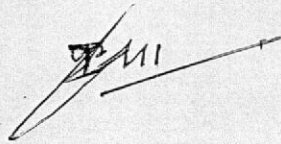
A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) RENU DEVI | Dependant-1 RITIK KUMAR | Dependant-2 KRITY KUMARI | Dependant-3 |
|---------|-------------------------------------------------------------------------------|-----------------------------------|------------------------------|----------------------------|-----------------------------|-------------|
| (i) | Cash | 55,000/- | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 550,000/- (SBI) | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and shares in Companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | ANNUAL PREMIUM LIC POLICY 60000/- | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | TWO WHEELER | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | GOLD-50 GM SILVER-200GM | NIL | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | 1 KATHA 1 DHUR | NIL | NIL | NIL | NIL |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



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B Details of Immovable assets

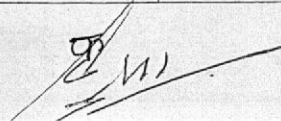
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|------------------------------------------------------------------------------------------------------------------------------------------|------|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Other (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |



| | | | |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BMDPP8291E | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Kripa Sankar Pal**

Designation: **Assistant Section Officer**

Department: Bihar Legislative Assembly, Secretariat,
Patna.

Place: **Patna**

Date: 11-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

